

CAUSE LIST OF THE COURT OF CIVIL JUDGE AND JMFC., HOSAKOTE FOR
PRECONCILLATION SITTING OF THE DAY 17.12.2020.

AFTERNOON SESSION AT 1.00 P.M.

1. OS 188/2017
2. OS 110/2018
3. OS 282/2018
4. OS 168/2019
5. OS 332/2019
6. Ex.14/2013
7. Ex. 7/2018
8. Ex. 8/2019

EVENING SESSION AT 5.00 P.M

1. Ex. 22/2018
2. Ex. 10/2019
3. CC 775/2018
4. CC 178/2019

Hosakote

Dated: -16.12.2020


Pr. Civil Judge & JMFC.,
Hosakote

Note:

1. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
2. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **17.12.2020**

MORNING SESSION	AFTERNOON SESSION
EVIDENCE	HEARING
1. CC 612/2014	21. OS 13/2019
2. CC 464/2015	22. OS 311/2019
3. CC 1795/2016	23. CC 294/2017
4. CC 227/2016	24. CC 1445/2017
5. CC 841/2014	25. CC 317/2019
	26. CC 320/2019
HEARING	27. CC 2466/2019
6. CC 26/2010	28. CC 2640/2019
7. CC 156/2011	29. CC 2657/2019
8. CC 126/2013	30. CC 2667/2019
9. CC 1161/2013	31. CC 367/2020
10. CC 532/2014	32. PCR 55/2020
11. CC 728/2014	33. Crl.Misc 203/2018
12. CC 689/2014	34. Crl.Misc 80/2019
13. CC 307/2015	35. Crl.Misc 68/2020
14. CC 596/2015	36. Crl.Misc 180/2020
15. Crl.Misc 207/2020	37. Crl.Misc 183/2020
16. Crl.Misc 209/2020	38. Crl.Misc 216/2020
17. Crl.Misc 243/2020	39. Crl.Misc 221/2020
18. Crl.Misc 248/2020	
19. OS 294/2020	ORDERS
20. OS 300/2020 (Kempanna V/s Srinivasa)	40. OS 299/2020

Hosakote
16.12.2020

Gim 16/12/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

HEARING

1. Crime 88/2020 SPS
2. Crime 97/2020 SPS
3. Crime 99/2020 HPS
4. Crime 414/2020 HPS
5. Crl. Misc. 186/2020
6. Crl. Misc. 290/2020
7. Crl. Misc. 294/2020
8. Crl. Misc. 295/2020
9. PCR 196/2020 (Sanjeevappa Vs. Mahesha)
10. CC 82/2014
11. CC 160/2007
12. OS 52/2015
13. OS 126/2019
14. OS 172/2020
15. OS 216/2020
16. OS 255/2020
17. OS 283/2020
18. OS 286/2020
19. OS 291/2020
20. OS 294/2020

Hosakote
Dated: 16.12.2020

Prl. Civil Judge & JMFC.,
Hosakote

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